

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

CAUSE LIST DATED 05.05.2021 (WEDNESDAY)

CHENNAI BENCH

(VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 3/2021	V.G. Selvaraj & 2 Others V VGP Housing Pvt. Ltd. & 7 Others	Mr. Jayant K Mehta Mr. Arun C Mohan Mr. R. Vijaya Suresh Advocate	Mr. R. Murari for R1 Mr. T.K. Bhaskar & M/s. Medha Rao, for R2-R5 Mr. S.R. Rajagopal, for R8 Ms. Madhu Neelakantan, for R7 Mr. R. Saravanakumar, for R6
2.	Comp App (AT) (CH) (Ins) No. 19/2021	Ramasamy Palaniappan Vs Radhakrishnan Dharmarajan Resolution Professional, M/s Appu Hotels Ltd., Chennai – 83 & 2 others	Mr. Sanjesh, Mr. Mahalingam	Mr. T. Ravichandran, Advocate for R1 & R3(RP) Mr. E. Hariharan, Advocate for R2
3.	Comp. Appl (AT) (CH) (Ins) No. 20/2021	Chandrasekaran Vs Radhakrishnan Dharmarajan Resolution Professional, M/s Appu Hotels Ltd., Chennai – 83 & 2 others	Naveen Kumar Murthy	Mr. T. Ravichandran Advocate for R1 & R3 Mr. E. Hariharan, Advocate for R2

For Admission (Fresh Cases)

4.	Comp App (AT) (CH) (Ins) No. 50/2021	Gabs Megacorp Limited V Mr. Sutanu Sinha & Another	Ashok K Singh, Tanishq Mehta & Deepak Kumar	
5.	Comp App (AT) (CH) (Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	
6.	Comp App (AT) (CH) (Ins) No. 52/2021	KCP. Shivraman V M/s. Subramaniam Aneetha	M/s. R. Sowmya S. Varshini	
7.	Comp App (AT) (CH) No. 14/2021	Chalasan Udaya Sankar & 2 others V M/s. Lexus Technologies Pvt. Ltd. & 9 Others	Mr. PBA. Srinivasan & Parth Tandon	

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By the order of Hon'ble Member (J)

(Chennai Bench)